NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **10.09.2018**

NAME OF THE PARTIES: Kundanbala Wd/o. Ratilal Busa

**V/s.**

Himalaya House Co. Ltd.

SECTION OF THE COMPANIES ACT: 241(1)(a) OF COMPANIES ACT, 2013.

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## Order

4. M.A. 513/MB/2018
   M.A. 514/MB/2018
   IN
   C.P. 707 (MB)/2018

Counsel for both sides present. It is submitted by Counsel for the Respondent that they are going to hold Annual General Meeting on 27.09.2018. Counsel for the Petitioner says he has objections and he opposes the meeting that is scheduled on 27.09.2018. Taking into consideration the objections raised by Counsel for the Petitioner, the matter is posted for hearing on 26.09.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

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